

(b) the estimated expected crop; and  
 (c) the estimates of the area on which Mexican wheat is proposed to be sown for the next crop?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Out of the total target of 66.80 lakh acres fixed at the All-India level for the high-yielding varieties of wheat for rabi, 1967-68, the Mexican varieties were to be grown over an area of 54.30 lakhs acres, the balance being covered under K. 68 and other local improved varieties of wheat. The information regarding actual coverage has not yet become available from all the States, but the trend is that the total target fixed for the Mexican varieties of wheat for the current crop season is likely to be achieved in full.

(b) The yield figures are not yet available. However, in view of the favourable weather conditions, additional yield of 2/3 to 1 ton per acre is expected from these varieties.

(c) The target for these varieties for the next crop season is yet to be finalised.

#### EXEMPTION FROM PAYMENT OF ARREARS OF LICENCE FEE OF RADIO SETS

4654. SHRI BENI SHANKER SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have exempted radio licence holders and others having unlicensed radio sets and transistors etc. from punishment, if instead of paying the arrears of fees, they pay the annual fee and apply for a new licence; and

(b) if so, the reasons for declaring this amnesty which is likely to encourage evasion of payment of licence fee?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a)

For a period of three months ending 30th April, 1968 persons having radio and television sets without licences have been allowed to obtain licences without production of proof of date and source of acquisition and on payment of the due licence fee only. For the same period, persons having expired radio licences have also been allowed to renew their licences on payment of the due licence fee only i.e., without surcharge.

(b) The amnesty has been declared for a limited period with the intention of stopping continued evasion of licence fees and to ensure that hereafter persons having unlicensed radio sets abide by the licensing regulations of the Government.

#### SOVIET-DESIGNED MACHINE FOR WATER DISTRIBUTION

4655. SHRI AHMAD AGA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that one Soviet-designed machine for distribution of water has been patented in India which needs no electric power and is set in motion by water only;

(b) whether this has been given a trial; and

(c) if so, the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The Ministry of Food, Agriculture, Community Development and Cooperation is not aware of any Soviet-designed machine of the type mentioned in the Question having been patented.

(b) and (c). Do not arise.

#### मध्य प्रदेश में मछली पालन कार्यक्रम

4656. श्री मं० च० दीक्षित: क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि मध्य प्रदेश सरकार ने मछली पालन उद्योग के विकास के